

help the State Governments in the verification of claims of suffering and identification of genuine freedom fighters.

(iv) A meeting of the officials dealing with Freedom Fighters Pension cases of the States where pendency is comparatively more was held by the Minister of State on 13.6.85 and various suggestions were made on the spot to clear the pending cases at an early date.

(v) Chief Ministers of States/Union Territories have been addressed on 8.7.85 to expedite their verification reports in regard to pending applications.

#### Statement

*Statement showing the position State-wise number of Applications of Freedom Fighters Receiving Pension and Pending in each State*

Name of the States/ U.Ts.	No. of freedom Fighters receiving pension	No. of pending applications
Andhra Pradesh	6128	4676
Assam	4064	6707
Bihar	21167	23466
Gujarat	3370	—
Haryana	1395	258
Himachal Pradesh	432	10
Jammu & Kashmir	1545	567
Kerala	2207	7960
Karnataka	8949	3211
Madhya Pradesh	3076	—
Maharashtra	12599	8695
Manipur	59	19
Meghalaya	72	—
Nagaland	3	10
Orissa	3755	2918
Punjab	5789	1378
Rajasthan	676	53
Sikkim	—	—

Tamil Nadu	3821	503
Tripura	689	225
Uttar Pradesh	16920	2001
West Bengal	15592	29844
U. T's		
Andaman & Nicobar	38	—
Chandigarh	81	18
Delhi	1828	—
Dadra & Nagar Haveli	—	—
Goa	674	303
Lakshadweep Admn.	—	—
Pondicherry	276	24
Mizoram	3	—
Arunachal Pradesh	2	4
I. N. A. Cases	18523	3367

Total	133733	96207
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[English]

#### Pensionary Benefits to Retired Personnel

1243. SHRI CHINTA MOHAN : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that very old pensioners (pre 1954) have not so far received new pensionary benefits due to lacunae in Government notification; and

(b) whether Government propose to clarify and also by taking suitable steps ensure that all pensioners are given same retirement benefits ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE : (SHRI K. P. SINGH DEO) : (a) and (b). No, Sir. The orders issued vide Ministry of Finance O. M. F. 1(3)-EV/83 dated the 22nd October, 1983 extending the liberalised pension formula introduced with effect from 1.4.1979 covers all the pensioners including the very old pensioners (pre-1954). However, orders issued vide this Ministry's O. M. No. 27/5/84-PU dated 21st June, 1985 cover

only those Central Government employees who retired/retiring from service on or after March 31, 1985.

**Assistance to Maharashtra for  
Employment Guarantee Scheme**

1244. SHRI BALASAHEB VIKHE PATIL : Will the Minister of PLANNING be pleased to state :

(a) whether Government have given any assistance for the Employment Guarantee Scheme being operated by the Government of Maharashtra;

(b) if so, the quantum of assistance given during the last three years, year-wise;

(c) whether there is need for augmenting the assistance to make it broad based; and

(d) if so, the reaction thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) No, Sir.

(b) to (d). Does not arise.

**Manufacture of Telephone Instruments**

1245. SHRI K. RAMACHANDRA REDDY : Will the PRIME MINISTER be pleased to state :

(a) the details about the annual capacity of manufacture of telephone equipment/instruments in the country;

(b) whether the indigenous capacity is sufficient to meet the demand in the country; and

(c) if not, the steps contemplated by Government to meet the demand ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL) : (a) The total licensed capacity at present for manufacture of telephone instruments in the country is :

(i) Public Sector (10 units)	47.5 lakh per annum
(ii) Private Sector (36 units)	46.15 lakh per annum
Total	93.65 lakh per annum

(b) Yes, Sir.

(c) Does not arise.

**Achievements in Space Research**

1246. SHRI MOOL CHAND DAGA : Will the PRIME MINISTER be pleased to state :

(a) the details of the achievements made in Space Research so far and their impact on commercial and industrial sphere;

(b) future plans of Government in the Space Research; and

(c) how far Space Research is beneficial to Defence Forces ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL) : (a) 1. With the completion of the Satellite Instructional Television Experiment (SITE), Satellite Telecommunication Experiment Project (STEP), the progress made in remote sensing surveys and applications, the launch of Aryabhata and Bhaskara-I and the successful launch of Robini by SLV-3, all the specific objectives of the Space Profile 1970-80 were substantially fulfilled and even exceeded in some areas.

2. With the successful conclusion of Bhaskara-II and APPLE Programmes during the Sixth Plan period, the capability now exists to build operational satellites for communications and remote sensing.

3. In parallel to the development of these satellites, a programme for their utilisation was also planned, thus tying up the threads of applications and satellite technology. Bhaskara-I and II have been used to gain experience in handling a total end-to-end satellite based remote sensing system on